

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 275 of 2015 in DFR No. 1369 of 2015

Dated: 03rd November, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jaiprakash Power Ventures Ltd.

..... Appellant (s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors.

.....Respondent (s)

Counsel for the Appellant(s) : Mr. S. Venkatesh,
Mr. Anuj P. Agarwala &
Mr. Shashank Khurana

Counsel for the Respondent(s) : Mr. Rishabh Donnel Singh &
Mr. G. Umapathy for R-2
Mr. Paramhans
Mr. C.K. Rai for R-1
Ms. R. Mekhala &
Ms. S. Nithya

ORDER

Rejoinder on behalf of the appellant to the reply of respondent no.2 has today been filed after serving copy thereof on the other sides. The same be taken on record.

Post the delay condonation application for hearing on **4th January, 2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

rkt/dk